

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

DFR NO. 3160 OF 2014

Dated: 18th March, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Jindal Power Ltd.

....Appellant (s)

Versus

Uttar Pradesh Electricity Regulatory Commission & Anr.

....Respondent (s)

Counsel for the Appellant(s) : Mr. Prateek Kumar

Counsel for the Respondent(s) : Mr. Sakya Singha Chaudhuri
Mr. Tushar Srivastava

ORDER

Counsel for the Appellant has instructions to withdraw the appeal as it has become infructuous.

The appeal is allowed to be withdrawn and is dismissed as such.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/dk